

Name of Corporate Debtor : PIYALI TRADING COMPANY PRIVATE LIMITED
Date of commencement of CIRP : 09.06.2025

LIST OF CREDITORS UNDER REGULATION 13(2)(CA) OF THE CIRP REGULATIONS
This List is as on 9th February 2026
For any query related to claims, please contact on e-mail id: cirp.piyalitradng@gmail.com

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claims admitted						(Amount in Rs.)				
		Date of receipt	Amount Claimed	Amount of Claims Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee *	Whether related party	% of voting share in COC	Amount of Contingent claims	Amount of any mutual dues, that maybe	Amount of Claim not admitted	Amount of Claims under verification	Remarks, if any
1	Agrotrade Enterprises Limited	24.06.2025	8,56,52,356	8,46,52,356.00	Unsecured	-	0.00	No	100	0.00	0.00	10,000.00	10,00,000	-
Total			8,56,52,356.00	5,46,52,356.00	-	0.00	0.00	No	100	0.00	0.00	10,00,000.00	10,00,000.00	-

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